



**No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.  
OPPOSITION HEARING CAUSE LIST  
FOR THE MONTH OF NOV -2022  
HEARING DATED 21/11/2022**

**SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.**

| S.N<br>O | APPLICATION<br>/REGISTERED<br>TRADE MARK<br>NO | OPPOSITION/<br>RECTIFICATION<br>NO | AGENT NAMES   | APPLICANT/OPONENT<br>NAME  | MOBILE | SIGN |
|----------|--|------------------------------------|---|--|--------|------|
| 1        | 1373710  | 255599                             | R.V.R.ASSOCIATES<br>&<br>L.S.DAVAR AND CO                   | MED MANOR ORGANICS<br>PVT.LTD<br>&<br>WINGS PHARMACEUTICALS<br>PVT.LTD |        |      |
| 2        | 1458378  | 734224                             | V.GOPALAKRISHNA<br>&<br>R.K.DEWAN AND CO                    | MOTILALASA YEKANATHASA<br>RAIBAGI<br>&<br>DAMODAR JAGANATH MALPANI     |        |      |
| 3        | 1561529  | 736314                             | RAMJI G<br>&<br>INDIA LAW SERVICES AND LEGAL<br>CONSULTANTS | BIOVET PVT.LTD<br>&<br>LUPIN LIMITED                                   |        |      |
| 4        | 1595101  | 742136                             | R.V.R. ASSOCIATES<br>&<br>L.S.DAVAR AND CO                  | PULSE PHARMACEUTICALS (P)<br>LTD<br>&<br>MERIAL LLC                    |        |      |
| 5        | 1556077  | 736470                             | L.R.SWAMI CO<br>&<br>D.P.AHUJA AND CO                       | MANJU CHEMICALS PVT.LTD<br>&<br>BRITANNIA INDUSTRIES LTD               |        |      |



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**OPPOSITION HEARING CAUSE LIST**

**FOR THE MONTH OF NOV -2022**

**HEARING DATED 22/11/2022**

**SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.**

| S.N<br>O | APPLICATION<br>/REGISTERED<br>TRADE MARK<br>NO | OPPOSITION/<br>RECTIFICATION<br>NO | AGENT NAMES  | APPLICANT/OPPONENT<br>NAME  | MOBILE | SIGN |
|----------|--|------------------------------------|--|---|--------|------|
| 1        | 1322679  | 207022                             | RAO AND RAO<br>&<br>ANAND AND ANAND  | THE TELI INDUSTRIAL<br>COOPERATIVE SOCIETY LTD<br>&<br>DHARA VEGETABLE OIL AND<br>FOODS CO .LTD |        |      |
| 2        | 1320404  | 206267                             | BAGYA RAGHAVAN<br>&<br>DELHI REGISTRATION SERVICES                         | RAMESH CHAND AGARWAL<br>&<br>AMIR CHAND JAGDISH KUMAR   |        |      |
| 3        | 1519790  | 736402                             | JEHANGIR GULABBHAI AND<br>BILIMORIA AND DARUWALLA<br>&<br>P.C.N.RAGHUPATHY | R.JAYAGOBI<br>&<br>ORBIT CORPORATION LIMITED  |        |      |
| 4        | 1663135  | 738741                             | L.R.SWAMI CO<br>&<br>FATEHCHAND C.SHAH                                     | OCEANIC EDIBLES<br>INTERNATIONAL LIMITED<br>&<br>OCEANIC FOODS PVT.LTD                          |        |      |
| 5        | 1656020  | 739586                             | GUDWILL AND GOODWILL<br>&<br>DEPENNING AND DEPENNING                       | PANDA FOODS (I) PVT.LTD<br>&<br>WWF-WORLD WIDE FUND FOR<br>NATURE                               |        |      |



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HEARING DATED 23/11/2022**

**SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.**

| S.N<br>O | APPLICATION<br>/REGISTERED<br>TRADE MARK<br>NO | OPPOSITION/<br>RECTIFICATION<br>NO | AGENT NAMES                                      | APPLICANT/OPPONENT<br>NAME   | MOBILE | SIGN |
|----------|--|------------------------------------|--|--|--------|------|
| 1        | 1294028  | 195644                             | REMFY AND SAGAR<br>&<br>DANIEL AND GLADYS DANIEL | TRIGENESIS LIFESCIENCE<br>PVT.LTD<br>&<br>AVENTIS PHARMA<br>DEUTSCHLAND GMBH |        |      |
| 2        | 1275366  | 736335                             | L.R.SWAMI CO<br>&<br>THE ACME COMPANY            | S.SEIK ABDULLAH<br>&<br>RASHIDA PARVEEN                                      |        |      |
| 3        | 1229213  | 202604                             | P.C.N.RAGHUPATHY<br>&<br>ANAND AND ANAND         | R.KASIRAJAN<br>&<br>CICO TECHNOLOGIES LTD                                    |        |      |
| 4        | 1568681  | 733600                             | DASWANI AND DASWANI<br>&<br>L.S.DAVAR AND CO     | RISHAN NAHAR<br>&<br>ARTEMIDE S.P.A  |        |      |
| 5        | 1518940  | 734917                             | THAKUR AND CO                                    | TAGROS CHEMICALS INDIA LTD<br>&<br>ASIAN AEROSOL PVT.LTD                     |        |      |



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**OPPOSITION HEARING CAUSE LIST**

**FOR THE MONTH OF NOV -2022**

**HEARING DATED 24/11/2022**

**SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.**

| S.N<br>O | APPLICATION<br>/REGISTERED<br>TRADE MARK<br>NO | OPPOSITION/<br>RECTIFICATION<br>NO | AGENT NAMES  | APPLICANT/OPPONENT<br>NAME  | MOBILE | SIGN |
|----------|--|------------------------------------|--|---|--------|------|
| 1        | 1292693  | 194827                             | S.BALAJANAKI<br>&<br>RVR ASSOCIATES                | VEMULA MANIKAYAM<br>&<br>VEMULA BUCHAMMA AND<br>SONS              |        |      |
| 2        | 1491877  | 736700                             | KRISHNA AND SAURASTRI<br>&<br>A.SHUNGLU AND CO     | NEW HORIZON EDUCATIONAL<br>AND CULTURAL TRUST<br>&<br>IMC LTD     |        |      |
| 3        | 1491863  | 736706                             | KRISHNA AND SAURASTRI<br>&<br>A.SHUNGLU AND CO     | NEW HORIZON EDUCATIONAL<br>AND CULTURAL TRUST<br>&<br>IMC LTD NEW |        |      |
| 4        | 1491884  | 736698                             | KRISHNA AND SAURASTRI<br>&<br>A.SHUNGLU AND CO     | NEW HORIZON EDUCATIONAL<br>AND CULTURAL TRUST<br>&<br>IMC LTD NEW |        |      |
| 5        | 2871040  | 987666                             | MACE CORPORATE ASSOCIATES<br>&<br>HOLLA ASSOCIATES |   |        |      |
| 6        | 1819411  | 773352                             | BAGYA RAGHAVAN<br>&<br>ANAND AND ANAND             | PAWAN KUMAR SANTHALIAA<br>&<br>IIC-INTERSPORT                     |        |      |
| 7        | 2342943  | 939632                             | MADAMSER AND CO<br>&<br>SHETYE SHEETAL SUMEET      | A ONE STEEL AND ALLOYS<br>PVT.LTD<br>&<br>AVON CYCLES LTD         |        |      |
| 8        | 3228500  | 1013405                            | SILAMBUOLI M<br>&<br>GNK LEGAL                     | DINESH KOTHARI<br>&<br>CALAMA SALES PVT.LTD                       |        |      |



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OPPOSITION HEARING CAUSE LIST  
FOR THE MONTH OF NOV -2022  
HEARING DATED 30/11/2022**

**SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.**

| S.N<br>O | APPLICATION<br>/REGISTERED<br>TRADE MARK<br>NO | OPPOSITION/<br>RECTIFICATION<br>NO | AGENT NAMES  | APPLICANT/OPPONENT<br>NAME                | MOBILE | SIGN |
|----------|--|------------------------------------|--|---|--------|------|
| 1        | 1216914  | 202833                             | INTERNATIONAL TRADE<br>MARKS BUREAU.<br>&<br>HARIKRISHNA S HOLLA | BDA LIMITED<br>&<br>JOHN DISTILLERIES LTD |        |      |